

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.234-IA/59(AHM)2024  
in  
**CP(IB) 206 of 2017**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Nikita Enterprise  
V/s

Kohinoor Diamonds Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 05/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Gaurav Jain, Adv. a.w Mr. Dhruvad Vaghani, Adv.  
& Mr. Ajiz MK, Adv.

For the Respondent : Mr. Nitin Mehta, Adv. for R-1

**ORDER**

**IA/59(AHM)2024**

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 23.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**